

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRIMATI NANDINI SATPATHY) : (a) The post of Principal Information Officer which fell vacant on the retirement of the previous incumbent has been filled on the recommendation of Departmental Promotion Committee and in accordance with the recruitment rules. Selection of an officers for the post of Director General, All India Radio which is due to fall vacant in the latter half of August on the retirement of the present incumbent is being made in accordance with the recruitment rules.

(b) Copies of Recruitment Rules for the two posts are placed on the Table of the House. [Placed in Library. See No LT—885/71].

Arrest of persons under Violent Activities Act in West Bengal

7707. SHRI SAROJ MUKHERJEE : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the number of persons arrested in West Bengal under the Prevention of Violent Activities Act during the President's Rule in 1970, Coalition Government of West Bengal in 1971 and the President's rule in 1971 upto the 31st July ;

(b) the District-wise break-up of the number of persons arrested ; and

(c) in which Divisions they have been detained in the jails ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K. C. PANT) : (a) to (c). Information is being obtained from the State Government.

Implementation of demands of Tea gardens' staff and sub-staff association, Darjeeling

7708. SHRI SAROJ MUKHERJEE : SHRI RATTANLAL BRAHMAN :

Will the Minister of FOREIGN TRADE be pleased to state :

(a) whether Government have not implemented the clauses of the charter of demands submitted last year by the Tea Gardens' staff and Sub-Staff Association, Darjeeling ;

(b) if so, the reasons therefor ; and

(c) the steps taken by Government in the matter ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A. C. GEORGE) : (a) to (c). Information is being collected and will be laid on the Table of the House.

Marine products Export Development Authority

7709. SHRI C. JANARDHANAN : Will the Minister of FOREIGN TRADE be pleased to refer to the reply given to Unstarred Question No. 4128 on the 7th July, 1971 regarding the Marine Products Export Development Authority and state :

(a) whether the Marine Products Export Development Authority has since been set up ; and

(b) if so, the particulars thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A. C. GEORGE) : (a) and (b). No, Sir.

Kerala's share in Marine Exports

7710. SHRI C. JANARDHANAN : Will the Minister of FOREIGN TRADE be pleased to state :

(a) whether Kerala is having the lion's share in exporting the marine products from India ; and

(b) if so, the particulars thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A. C. GEORGE) : (a) and (b). Maximum exports have been going through the ports located in Kerala. The particulars of such exports are given below :—

Year	Q : in Tonnes		% to total
	V	V ; in Rs.'000	
1968-69	Q 18481		(68.93)
	V 202451		(81.97)
1969-70	Q 22272		(70.27)
	V 272291		(81.38)
1970-71	Q 23896		(66.59)
	V 275651		(78.59)
1971-72 (April-June)	Q 5593		(60.31)
	V 65753		(73.03)